

**GOVERNMENT OF INDIA  
NON-CONVENTIONAL ENERGY SOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:307  
ANSWERED ON:06.07.2004  
GENERATION OF POWER FROM WASTE  
Singh Shri Dushyant

**Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state:**

- (a) whether the Government propose to produce energy namely biogas and electricity from urban and industrial wastes;
- (b) if so, the details of Central Scheme introduced for the purpose;
- (c) the name of States where the scheme has been introduced; and
- (d) the details of central assistance extended to those States since the inception of the Scheme?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (INDEPENDENT CHARGE) (SHRI VILAS MUTTEMWAR)

(a) & (b): The Ministry of Non-Conventional Energy Sources has been implementing a National Programme on Energy Recovery from Urban and Industrial Wastes since 1994-95 to promote setting up of projects for recovery of energy namely biogas and electricity from urban and industrial wastes. The programme is being implemented through Financial institutions and State nodal agencies. It is applicable to both, Private as well as Public Sector entrepreneurs and organizations as well as Non-Governmental Organizations (NGOs) for setting up of projects on the basis of Build, Own & Operate (BOO), Build, Own, Operate & Transfer (BOOT), Build, Operate & Transfer (BOT) and Build Operate Lease & Transfer (BOLT). Central financial assistance in the form of interest subsidy for reducing the rate of interest to 4% in special category states and to 6% to other states on the loans taken by the promoters is available for projects based on industrial wastes. Incentive to state nodal agencies up to a maximum of Rs. 5.00 lakh/MW is also available for their involvement and support in the projects. In addition, financial assistance is provided for other activities such as preparation of DPRs, organizing seminars, workshops, training courses, etc.

(c) While the programme is applicable for all States and Union Territories, the states, where waste to energy projects have been set up are, Andhra Pradesh, Gujarat, Karnataka, Madhya Pradesh, Maharashtra, Orissa, Punjab, Tamilnadu and Uttar Pradesh. A few other states such as Assam, Bihar, Himachal Pradesh, Kerala, West Bengal, Delhi and Jharkhand have taken up activities like preparation of DPRs/ organizing seminars/ workshops/ training courses, etc under the programme.

(d) A total of about Rs. 37.61 crore has been released to various states till 31.03.2004 for above activities since inception of the programme. The state-wise information is given in the Annexure.

Annexure referred to in reply to Part (d) of Lok Sabha Unstarred Question No. 307 for 06.07.2004 regarding ` Generation of power from waste`

State-Wise Central Financial Assistance provided under Waste-to-Energy Programme since inception till 31st March 2004

Sl.No. Name of the State/UT Central Financial Assistance

(Rs. in lakh)

1. Andhra Pradesh 391.89
2. Assam 0.30
3. Bihar 0.96
4. Gujarat 254.47
5. Himachal Pradesh 0.23

6. Karnataka 1.90
- 7 Kerala 1.10
8. Maharashtra 606.55
9. Madhya Pradesh 292.76
- 10 Orissa 0.80
11. Punjab 0.60
12. Tamil Nadu 354.45
13. Uttar Pradesh 1625.52
14. West Bengal 5.50
15. Delhi 219.00
16. Jharkhand 5.45

Total 3761.48